

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4781  
ANSWERED ON:28.04.2008  
STOCK LIMIT FOR FUTURE MARKET TRADING  
Kaushal Shri Raghuvir Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

the maximum stock limit stipulated for the goods related to future market alongwith the maximum time of their holding?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

The futures markets do not stipulate any separate stock limit for goods. The stock limits apply to actual physical stocks of notified commodities in the States which issue such limits. The commodity futures markets, however, stipulate limit on open position which an individual operator or a member can hold on any given day. Each commodity has specified open position limits for each member of an Exchange and for clients trading through them. The maximum limits on open position prescribed for some of the important agricultural commodities traded on the Exchange platform is given in Annexure.